NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 249/16	TP 97/17	Hearing	433(e)	Inter freight Forwarders Pvt. Ltd. Mumbai Vs Karuturi Global Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

l Lithika lan humae, for CKN

ORDER

Counsel for Petitioner is present. Representative of Respondent seems to be turned up. He has informed about the next date of hearing.

List it on 26/6/2017.

Member (J)

Member (T)